



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 5 5th January 2021 1196 ധനു 21 21st Dhanu 1196 1942 പൗഷം 15 15th Pousha 1942	നമ്പർ } No. } 1
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ancy Florence Nightingale T S, A P House, House No. 579, Nainamconam, Panachamoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 505, holder of S S L C Certificate No. E 432942 with Register No. 568850 of March 2005; Higher Secondary Examination Certificate No. HSE 400177 with Register No. 3023600 of March 2007, issued by Board of Higher Secondary Examinations, Government of Kerala; Transfer Certificate No. 180/2015-2016 with Admission No. 880, dated 8-9-2015, issued by the Principal, St.Thomas H S S Amboori; Sisulekshmy Nursery Education Course with Register No. CPO/55955, dated 10-5-2019, issued by the Chairman, Board of Examinations, Bharat Sevak Samaj; DTP Certificate with Registration No. 180023, dated 5-3-2018, issued by the Controller of Examinations, CITRD; Vocational Certificate in Basic Computing with Roll No. 590156186577, dated

24-7-2020, issued by the Chairman, National Institute of Open Schooling, Government of India; Employment Exchange Identity Card with Registration No. W 3765/05, date of Registration 23-6-2005, issued from Employment Exchange Office, Neyyattinkara; Electoral Identity Card No. SIE0682773, dated 2-7-2015, issued by the Electoral Registration Officer, Parassala Constituency; also known as Ancy Florence Nightingale in the Ration Card No. 1106102794 (Sl. No. 1), dated 21-10-2019, issued by Taluk Supply Officer, Neyyattinkara; Driving Licence No. KL 19 20190016817, date of issue 23-7-2019, issued by SRTO, Parassala; and known as S T Ancy Florence Nightingale in the Permanent Account No. CWGPA3083H, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I have changed my name as Ancy S.

This change will come into effect in all records related to me.

Neyyattinkara,
24-11-2020.

ANCY FLORENCE NIGHTINGALE T S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Doris T. P, Bindhu Sadanam, Thembamuttam, Balaramapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, holder of S. S. L. C. Book No. D 635637 with Register No. 526612 of March 1983; Permanent Account No. ANOPP8944R, issued from Income Tax Department, Government of India, also known as T. P. Doris in the Ration Card No. 1106196061 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, known as Doris in the Electoral Identity Card No. HFJ1575091, dated 20-4-2001, issued by the Electoral Registration Officer, Nemom LA Constituency, and known as Meena. T. P in the Marriage Certificate dated 13-9-1998, issued from S. N. D. P. Yogam Branch, Kuttichal, Paruthippally, is one and the same person. Hereafter I have changed my name as Meena Ajith consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Balaramapuram,
25-11-2020.

DORIS T. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun. V, Asha Bhavan, Kunjaramkonam, Hospital Junction, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, holder of S. S. L. C. No. G 082424 with Register No. 107102 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSE 205756 with Register No. 6802005 of March 2011, issued from Board of Higher Secondary Examination, Government of Kerala; National Trade Certificate No. 0051903, dated 1-8-2015, issued from National Council for Vocational Training, Minister of Labour and Employment, Government of India; Employment Exchange Registration Identity Card with Registration No. 2399/07, date of Registration 18-6-2007, issued from Town Employment Exchange, Neyyattinkara; Electoral Identity Card No. SIE0315226, dated 23-10-2015, issued by the Electoral Registration Officer, Parassala Assembly Constituency; Driving Licence No. 19/1973/2010, dated 29-1-2018, issued by the ALA, Parassala; Permanent Account No. AOMPV8023L, issued from Income Tax Department Government of India; Birth Certificate with Registration No. 11839/2015, date of Registration 20-5-2015, issued from Thiruvananthapuram Corporation, of my son

Alhan. S, also known as V. Arun in the Marriage Certificate No. 24/2013, dated 17-7-2013, issued by the Marriage Officer, Parassala, and known as Arun Vijayan in the Passport No. S5160314, dated 1-10-2018, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Faisal. V and will sign accordingly.

This change will come into effect in all records related to me.

Parassala,
2-3-2020.

ARUN. V

NOTIFICATION

I, Sujakumari R, Shibu Nivas, House No. 296, Vadakkekara, Kozhode, Thannimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. J 166247 with Register No. 446557 of March 1998, is corrected as Latin Catholics Christian vide Certificate No. A6/6474/20/K.Dis, dated 10-11-2020 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
25-11-2020.

SUJAKUMARI R

NOTIFICATION

I, Manikantan N, Grace Nivas, House No. 179, Venganoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my minor daughter Nissy Grace M F, holder of Secondary School Examination, 2020 Certificate with Registration No. TI20/07300/0104, Roll No. 24105189, dated 15-7-2020, issued by the Controller of Examinations, Central Board of Secondary Education, Delhi; Extract of Admission Register with Admission No. 2188, dated 10-11-2020, issued by the Principal, St. Francis Sales School, Vizhinjam; Birth Certificate with Registration No. 7480/2004, date of Registration 21-6-2004, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; and known as Nissy Grace in the Ration Card No. 1103129618 (Sl No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; is one and the same person. Hereafter I have changed her name as Roshna M Rose and will sign accordingly.

This change will come into effect in all records related to her.

Thiruvananthapuram,
20-11-2020.

MANIKANTAN N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ponni. S, Punnakkuzhi Veedu, Chempazhanthy P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 587, holder of S. S. L. C. No. S 565808 with Register No. 117504 of March 2017; Higher Secondary Examination Certificate No. HSE 03/2019/122863 with Register No. 6021345, of March 2019, issued from Board of Higher Secondary Examinations; Government of Kerala; Birth Certificate with Registration No. 4467/2002, date of Registration 10-4-2002, issued by the Registrar of Birth and Death, Corporation of Thiruvananthapuram; Employment Exchange Registration Identity Card with Registration No. 42-2017/1201, date of Registration 20-6-2017, issued from Rural Employment Exchange, Kazhakoottam, also known as Ponni in the Ration Card No. 1103007023 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Anusree. S and will sign accordingly.

This change will come into effect in all records related to me.

Chempazhanthy,
12-6-2019.

_____ P. S. PONNI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dr. Meera Anvar, D/o S Sasidharan Nair, TC 51/3031, Industrial Estate P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 019 (Kerala Gazette Vol. 57, No. 26, dated 2012 June 26, Page 911), holder of SSLC Book No. G 293000 with Register No. 390164 of March 1994; MBBS Degree Certificate with Register No. 289, issued on 8-10-2015, with No. 399074, by Vice Chancellor, University of Kerala; Certificate of National Board of Examinations New Delhi as Diplomat of National Board for the Practice of Obstetrics and Gynaecology with NBE/CONV/08/90, dated 5-4-2010; Certificate of Registration for Practice of Modern Medicine by the Travancore Cochin Council of Modern Medicine with Registration No. 32097 with Serial No. 21930, dated 7-7-2003, issued on 24-8-2015, Certificate of Registration of Additional Medical Qualification Book No. 842, Serial No. 23550, Registration No. 32097, dated 25-8-2015; Certificate of (RCOG UK) Royal College of Obstetricians and Gynaecologists as Member of Royal College of Obstetricians and Gynaecologists (MRCOG), dated 29-5-2015; Birth Certificate of Neha Zareen Anvar

(daughter) as mother dated 21-6-2006, with Registration No.17904/2006, by Corporation of Thiruvananthapuram; PAN Card No. AWJPA6427A, issued by Income Tax Department, Government of India; Identity Card issued by Election Commission of India with Card No. WRS0663344; Passport issued by Government of India with No. N 2327375, dated 25-8-2015; Certificate of Registration for Light Motor Vehicle Honda City urban Titanium with Registered No. KL 22H 8537, issued by Indian Union, Kerala State, Certificate of Registration Form 23 No. 9924468 Additional RA, Kazhakoottam, dated 22-4-2016; Certificate issued by family Court Thiruvananthapuram dated 31-1-2019 with OP(HMA) No. 1668/2018 for dissolution of marriage to Anvar Sadath which was solemnized on 5-7-2003 before Marriage Officer, Kazhakoottam in accordance with the provisions of the Special Marriage Act; Employment Certificate with PEN No. 783318 as Assistant Professor, Department of Obstetrics and Gynaecology, Government Medical College, Kollam under Department of Medical Education, Government of Kerala and associated documents for the same, Dr. Meera Lekshmi in the Driving Licence No. 1/3724/2002, dated 25-7-2002, issued by Asst. LA, Thiruvananthapuram are one and the same person. Hereafter I have changed my name as Dr. Meera Lekshmi Nair and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
27-11-2020.

DR. MEERA ANVAR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhila. S. S, S. A. Bhavan, TC 6/2541 (1), Puthukulangara, Kairali Lane, Kodunganoor P. O., Vattiyoor kavu, Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of Secondary School Examination (Session 2014-16) Grade Sheet cum Certificate of Performance S. No. SSE/2016/1655741 with Roll No. 4335807, dated 28-5-2016, issued from Central Board of Secondary Education, Delhi, have embraced Hinduism from Christian, Cheramar Community with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kodunganoor,
10-11-2020.

AKHILA. S. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lisa Wilson L, Lisa Bhavan, Changa, Changa P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of Standard X-Equivalency Certificate No. H 04333 with Register No. 100146 of September 2015; have embraced Hinduism from Christian, Sambavar community, with the same name. Hereafter I will be a member of Hindu Sambavar Community.

This change will come into effect in all records related to me.

Nedumangad,
24-11-2020.

LISA WILSON L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhilash. A. K, Paluvally Kizhakkumkara Veedu, Moonnanakuzhy P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 615; holder of Duplicate of S S L C Certificate No. L 428136 with Register No. 141233 of March 2011, Register No. 901014 of March 2012; Driving Licence No. 21/7430/2014, dated 4-1-2020, issued by Asst. LA, Aluva; Permanent Account No. FSYPK0985D, issued from Income Tax Department, Government of India; Electoral Identity Card No. XKI0956003, dated 23-10-2015, issued by the Electoral Registration Officer, Vamanapuram Constituency; Birth Certificate with Registration No. 843/1996, date of Registration 5-8-1996, issued by the Registrar of Births & Deaths, Nedumangad Municipality; also known as Abhilash in the Ration Card No. 1105045127 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; and known as Abhilash Arasummoottil Kumari in the Passport No. N 5290748, date of issue 7-12-2015, issued from Passport Office, Thiruvananthapuram; is one and the same person. I have embraced Islam Religion from Hindu Ezhava Community vide Discharge Certificate No. 7375, dated 9-6-2020, issued from Therbiyathul Islam Sabha, P I Road, Mukhadar, Calicut, with a new name Rayyan Muhammed. Hereafter I will be a member of Islam Religion and will be known by the name Rayyan Muhammed only and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
24-11-2020.

ABHILASH. A. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira P R, Athira Bhavan, Kalikkonathu Veedu, Kollamkavu, Pazhakutty P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561; holder of Technical High School Leaving Certificate No. THS05199 with Register No. 703142 of May 2016; Birth Certificate with Registration No. 186/2000, date of Registration 7-3-2000, issued by the Registrar of Birth and Death, Nedumangad Municipality; and known as Athira in the Ration Card No. 1105151170 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; is one and the same person. I have embraced Islam Religion from Hindu Kurava Community vide Discharge Certificate No. 20/20, dated 15-1-2020, issued from Maunathul Islam Association, Ponnani, with a new name Subhana. Hereafter I will be a member of Islam Religion and will be known by the name Subhana only and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
25-9-2020.

ATHIRA P R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunitha S, Kaithamara Poykayil Veedu, Valiya Thannimoodu, Elavattom P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 562, holder of S S L C Book No. E 392626 with Register No. 179559 of March 1993, have embraced Hinduism from Xian, Pulayan Community, with the same name. Hereafter I will be a member of Hindu, Pulayan Community.

This change will come into effect in all records related to me.

Nedumangad,
30-11-2020.

SUNITHA S

NOTIFICATION

I, Manjusha M, S S Mandiram, House No. 368, Poozhanadu, Poozhanadu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as CSI Xian, Nadar in my S S L C Book No. I 382895 with Register No. 291042 of March 1996, is corrected as SIUC Christian Nadar vide Certificate No. A5/12282/20/D.Dis, dated 3-12-2020 issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
9-12-2020.

MANJUSHA M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pushpamma J, G J Cottage, House No. 532, Perayam, Umayanalloor P. O., Kollam Taluk, Kollam District, Pin-691 589, holder of S S L C Book No. F 362933 with Register No. 161492 of March 1993; Electoral Identity Card No. ZMB0519579, dated 17-3-2015, issued by the Electoral Registration Officer, Kundara Constituency; Permanent Account No. BAWPJ4216L, issued from Income Tax Department, Government of India; also known as Pushpamma John in the Passport No. U 8119877, date of issue 30-10-2020, issued from Passport Office, Thiruvananthapuram; known as J Pushpamma in the Marriage Certificate No. 20/2005, dated 4-10-2005, issued by the Marriage Officer, Eravipuram; and known as Pushpamma in the Ration Card No. 1207006647 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kollam; is one and the same person. Hereafter I have changed my name as Pushpa J and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
24-11-2020.

PUSHPAMMA J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akku. C, Wilson Vilasam, Karikuzhy, Padappakara P. O., 691 503, Kollam Taluk, Kollam District, holder of SSLC No. L438214 with Register No. 172281 of March 2011, in the Higher Secondary Examination Certificate No. HSE 2/2013/051595 with Register No. 9049663 of March 2013 issued by the Secretary Board of Higher Secondary Examination Government of Kerala, in the Bachelor of Psychology Degree Certificate with Register No. U1417016 dated 2-7-2020 of April 2019 issued by the Vice Chancellor University of Kerala, in the Birth Certificate No. 3142 with Registration No. 2258/94 date of Registration 12-12-1994 issued by the Registrar of Births and Deaths Elampalloor Grama Panchayat Kollam, in the Ration Card No. 1207174819 dated 15-3-2017 issued by Taluk Supply Officer, Kollam, in the Election Identity Card No. ZMB0756593 dated 9-1-2016 issued by the Electoral Registration Officer, Kundara, Assembly constituency, in the Driving Licence No. 2/4009/2013 dated 18-5-2017 issued by the ALA Kollam, in the PAN Card No. BKLPC9740D issued from Income Tax Department Government of India, have changed my name as Akku Cletus.

This change will come into effect in all records related to me.

Kundara,
2-11-2020.

AKKU. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subru Unnithan. S, Namalayam, Venmannoor, Anakkottoor P. O., Neduvathoor, Kollam District, Pin-691 505, holder of SSLC No. F 685183 with Register No. 498711 of March 2006; in the Higher Secondary Examination (Class XII) Certificate No. HSE053958 with Register No. 4058266 of March 2008 in the Degree of Bachelor of Dental Surgery Certificate with Register No. 1064 of July 2015, issued from the Mahatma Gandhi University, Kerala; in the Kerala Dental Council Registration Certificate with Registration Number 17307 (Date of Registration 5-1-2017) issued by the Registrar, Kerala Dental Council Thiruvananthapuram; in the Degree of Master Of Business Administration (Human Resources Management) with Registration Number 18NHR0699 of December 2019, issued from Bharathiar University, Coimbatore; in the Birth Certificate with Registration No. 1023/1989 date of Registration 6-5-1989 issued by the Sub Registrar of Birth and Death, Kottarakara Gramapanchayat in the Driving Licence No. 24/3211/2016 dated 6-5-2016, issued by the Asst. LA Kottarakara in the PAN Card No. IEHPS5557B, issued from Income Tax Department, Government of India; in the Elector Photo Identity Card No. XCR0092 148 dated 6-8-2017 issued by the Electoral Registration Officer, Kottarakara Assembly Constituency; known as Subru in the Ration Card No. 1208012567 (Sl. No. 2) dated 27-2-2019, issued by the Taluk Supply Officer, Kottarakara is one and same person and have changed my name as Karthik Unnithan S.

This change will come in to effect in all the records related to me.

Kollam,
3-11-2020.

SUBRU UNNITHAN. S

NOTIFICATION

I, Betty. E., Thundil Veedu, Kaikulangara, Vaddy, Kollam Taluk, Kollam District-691 013, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Bharatha (Sch) LC in my S.S.L.C. Book No. E 214086 with Register No. 77750 of March 1992, is corrected as Christian L. C. vide Certificate No. 15107/A5/K.Dis. dated 30-10-2020, issued by Tahsildar, Taluk Office, Kollam.

This change will come into effect in all records related to me.

Kollam.

BETTY. E.

NOTIFICATION

I, Rekha K, Karottupoika, Kundara P. O., Kanjiracode, Kollam Taluk, Kollam District, Pincode-691 501, do hereby notify for the information of all authorities concerned and the public that my minor daughter Vedhika Ajith Pillai, holder of Birth Certificate with Registration Number JAY/B/2012/00425/003360, date of Registration on 31-3-2012 issued by Chief Registrar of Birth and Deaths, Bruhat, Bangalore Mahanagara Palike, Bangalore District, Karnataka State, and known as kaitlin Katherine Kashmir in the School Admission Register Extract with Admission No. 4189, date of Admission 16-5-2018, issued by the Principal St. Vincent's Convent School, Keralapuram, is one and the same person. Hereafter she will be known by the name Kaitlin Katherine Kashmir only.

This change will come into effect in all records related to her.

Kollam.

REKHA K

NOTIFICATION

I, Johnson. A, Bunglawil Kizhakkathil, Kanjiracode, Kundara P. O., Kollam Taluk, Kollam District, Pin-691 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian-Bharatha in my S.S.L.C. Book No. A 820286 with Register No. 46389 of March 1974 is corrected as Christian Latin Catholic vide Certificate No. 9323/20/A5/K.Dis. dated 9-11-2020 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kundara,
13-11-2020.

JOHNSON. A

NOTIFICATION

I, Abhirani M S, Valiyaveettil, Vellanathuruth, Cheriacheekkal P. O., Karunagappally Taluk, Kollam District, Pin-690 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Araya in my S S L C Certificate No. N 162112 with Register No. 130326 of March 2013, is corrected as Hindu Viswakarma vide Certificate No. C3. 12188/2019/K. dis., dated 29-11-2019, issued by the Tahsildar, Taluk Office, Karunagappally.

This change will come into effect in all records related to me.

Karunagappally,
25-11-2020.

ABHIRANI M S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and public that I, Kannan. B, Sugunavilasam, Srayikkadu, Azheekal P. O., Karunagappally Taluk, Kollam District Pin-690 547, holder of S. S. L. C. No. P446445 with Register No. 507385 of March 2014, in the H.S.E. Certificate No. HSE7/2016/013758, with Register No. 3045874 of June 2016, in the Election ID Card No. UOV1027341 dated 16-1-2018 issued by the Electoral Registration Officer, Karunagappally, Assembly Constituency, in the Driving License No. 23/2000/2017 dated 18-3-2017 issued by the Asst. L. A. Karunagappally, in the National Trade Certificate Mechanic (Motor Vehicle) Certificate No. 193240000011365 with Roll No. 00170832027710 of July 2019 issued by the Member Secretary, National Council for Vocational Training, Govt. of India, Known as Kannan in Birth Certificate with Registration No. 12/99 date of Registration 1-1-1999 issued from the Registrar of Birth, Death and Marriage (Common) Karunagappally Municipality, Kollam, Kerala in the Ration Card No. 1210100791 (Serial No. 2) dated 15-3-2017 issued by the Taluk Supply Office, Karunagappally, also known as Kannañ Biju in the Passport No. U7051197 date of issue 4-2-2020 issued by the Regional Passport Office, Thiruvananthapuram, is one and same person. Hereafter I have changed my name as Karannath. B and will sign accordingly.

This change will come into effect in all recorded related to me.

Kollam,
15-9-2020.

KANNAN. B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vinod. G. (Pappadiyil), Azhakathu, Thamarakudy Post Office, Kottarakara Taluk, Kollam District, Pin-691 560; holder of Duplicate S.S.L.C. Book No. AF 506975, with Register No. 130042 of March 1986; also known as Vinod. G in the Election Identity Card No. XCR0809657, dated 23-10-2015, issued by the Electoral Registration Officer, Kottarakara Assembly Constituency, in this Duplicate Degree of Bachelor of Science Passing Certificate, Sl. No. 0613462, with Register No. 11827/April 1990, 11827/April 1991, dated 12-2-2020, issued by the Vice-chancellor, University of Kerala, in the Duplicate Degree of Bachelor of Education Passing Certificate Sl. No. 0611654 with Register No. 3368, of November 1996 issued by the Vice-Chancellor, University of Kerala; is one and the same person. Hereafter I will be known by the name Vinod G and will sign accordingly.

This change will come in to effect in all records related to me.

Kottarakara,
27-10-2020.

VINOD. G (PAPPADIYIL)

NOTIFICATION

I, Sreeja Gopalakrishnan Nair, Varenil Thekkethil, Peringala P. O., Kayamkulam, Alappuzha District, Pin-690 559, do hereby notify for the information of all authorities concerned and the public that my minor daughter S. Gowrinandana, holder of Birth Certificate with Registration No. 2604/2004, date of Registration 29-10-2004 issued from Mavelikara Municipality, Extract of Admission Register with Admission No. 1153, date of Admission 17-5-2011 issued from Gayathri Central School, Pullikanakku, Kayamkulam and also known as Gowrinandana. S in Ration Card No. 1420012840 dated 15-3-2017 issued from Taluk Supply Office, Karthikappally is one and the same person. Hereafter I have changed her name as Gowri Santhosh.

This change will come into effect in all records related to her.

Kayamkulam,
7-11-2020.

SREEJA GOPALAKRISHNAN NAIR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Ashraf, Kambivalappil, Kakkazham P.O., Alappuzha District, Pin-688 005, holder of SSLC No. P 210133 with Register No. 462646 of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/110015 with Register No. 3110369 of March 2016, issued from Board of Higher Secondary Examination, Govt. of Kerala, Employment Exchange Registration Identity Card with Register No. 4356/14 dated 24-6-2014 issued from District Employment Exchange, Alappuzha, Ration Card No. 1418101682 dated 15-3-2017 issued by Taluk Supply Officer, Ambalappuzha, Driving Licence No. 4/2204/2016 dated 7-4-2016, issued from Assistant Licensing Authority, Alappuzha and also known as Muhammad Ashraf in the Birth Certificate with Registration No. I-5122-1997, date of Registration 27-9-1997 issued from Alappuzha Municipality, is one and the same person. Hereafter I have changed my name as Muhammed Ashik and will sign accordingly.

This change will come into effect in all records related to me.

Kakkazham,
12-11-2020.

MUHAMMED ASHRAF

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Smithamol C, Kizhakkemayithara House, Poochakkal P.O., Cherthala, Alappuzha District, Pin-688 526, have changed the name of my minor daughter Kamalam M S holder of Birth Certificate with Registration No. 7070/2004, date of Registration 20-12-2004 issued by Registrar of Birth & Death, Arpookara Grama Panchayat, School Certificate with Admission No. 10809, date of Admission 7-5-2018 issued by the Headmaster, Govt. H.S.S.Venjaramoodu, Thiruvananthapuram, in the Ration Card No. 1417132377 (at Sl. No. 2) dated 6-7-2018 issued by the Taluk Supply Officer, Cherthala as Anupriya M S.

This change will come into effect in all records related to her.

Thiruvananthapuram,
27-11-2020.

SMITHAMOL C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rahinamol, Chirayil Nikarth, Kuthiyathode P. O., Alappuzha, Pin-688 533, holder of SSLC No. S 732469 with Register No. 186985 of March 2017, Higher Secondary Examination Certificate No. HSE 03/2019/204145 with Register No. 6098195 of March 2019 issued from Board of Higher Secondary Examination Govt. of Kerala and also known as Rahina in Ration Card No. 1417122616 dated 15-3-2017, issued by Taluk Supply Officer, Cherthala is one and the same person. I have embraced Hinduism from Islam Religion with the name Namitha. Hereafter I will be a member of Hindu Community and will be known by the name Namitha and will sign accordingly.

This change will come into effect in all records related to me.

Kuthiyathode,
17-11-2020.

RAHINAMOL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil K. S, Kailath, Punnakunnam P.O., Alappuzha, Pin-688 504, holder of Admission Register with Admission No. 3506, date of Admission 25-5-1987 issued from N.S.S.H.S., Veliyanadu, Election Identity Card No. TNL0795534 dated 27-4-2017 issued by Electoral Registration Officer, Kuttanad LA Constituency, Driving Licence No. 5/7415/2005 dated 5-9-2018 issued by Asst. Licensing Authority, Kuttanad, also known as Sunil in Ration Card No. 1419007850 dated 15-3-2017 issued by Taluk Supply Officer, Kuttanad, is one and the same person. Hereafter I have changed my name as Vinod. K. S and will sign accordingly.

This change will come into effect in all records related to me.

Punnakunnam,
1-6-2020.

SUNIL K. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vishakmon, Paratharaparambil, Muttar P. O., Muttar, Kuttanad Taluk, Alappuzha District, Pin-689 574; holder of S S L C Certificate No. S 783455 with Register No. 209165 of March 2017; Higher Secondary Examination Certificate No. HSE 03/2019/205910 with Register No. 6099907 of March 2019, issued by Board of Higher Secondary Examinations, Government of Kerala; Transfer Certificate No. 74/2019-20 with Admission No. 2854, dated 14-5-2019, issued by the Principal, St. George H S S, Muttar; Migration Certificate No. HSE/03/2019/179415, dated 8-5-2019, issued from Board of Higher Secondary Examinations, Government of Kerala; and known as Vishak Mon in the Birth Certificate with Registration No. 1189/2001, date of Registration 1-6-2001, issued by the Registrar of Births & Deaths, Kozhencherry Grama Panchayat; Driving Licence No. KL 27 20200005691, date of issue 5-3-2020, issued by SRTO, Thiruvalla is one and the same person. Hereafter I have changed my name as Vishak Viswanathan.

This change will come into effect in all records related to me.

Kuttanad,
25-11-2020.

VISHAKMON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arya Murukesan, Kollamparampil Veedu, Vedaraplavu P. O., Charummood, Thamarakkulam, Mavelikkara, Alappuzha District, Pin-690 505, holder of Secondary School Examination Certificate S. No. SSE/2017/1882080 with Roll No. 4324095, dated 3-6-2017, All India Senior School Examination Certificate S. No. SSCE/2019/0165621 with Roll No. 4811411 dated 2-5-2019, both issued from Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 1245/2001, date of Registration 20-4-2001 issued from Punalur Municipality, PAN Card No. DHIPA7990B issued from Income Tax Department; Govt. of India, Ration Card No. 1421040457 dated 15-3-2017 issued by Taluk Supply Officer, Mavelikkara and also known as Arya. M in Indian Naval Service and Release Certificate of my father Murukesan. N (S. No. 50013 issued on 31-12-2013 from Release Centre, Mumbai) is one and the same person. Hereafter I will be known by the name Arya Murukesan only.

This change will come into effect in all records related to me.

Charummood,
5-11-2020.

ARYA MURUKESAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju G., Mangattathu Kizhakkethil, Vettiyar P.O., Mavelikara, Alappuzha District, Pin-690 558, holder of SSLC Book No. 956267 with Register No. 324705 of March 1981, Driving Licence No. 3/1093/1982, dated 18-1-2018 issued by Asst. Licensing Authority, Mavelikara and also known as George Raju in Election Identity Card No. ZJX0899633 dated 9-1-2016 issued by Electoral Registration Officer, Mavelikara LA Constituency, in PAN Card No. AWZPR0398F issued from Income Tax Department Govt. of India, in Marriage Certificate Sl. No. 36, dated 28-12-1994 issued from The Indian Pentacostal Church of God, Vettiyar, in Passport No. K 9645087, dated 31-3-2013 issued from Consulate General of India, Dubai, in Ration Card No. 1421021894 dated 21-5-2019 issued by Taluk Supply Officer, Mavelikara, in the Birth Certificate of my children Benjamin Raju George (Sl. No. 2098/1996, date of Registration 8-8-1996), Alex Raju George (Sl. No. 741/00, date of Registration 24-2-2000) and Joshua Raju George (No. Duba/RC/1043370/2003, date of Registration 12-5-2003) issued from Consulate General of India, Dubai (UAE) is one and the same person. Hereafter I will be known by the name George Raju only.

This change will come into effect in all records related to me.

Alappuzha,
12-11-2020.

RAJU G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lekhamol N. B, M.R.F Quarters, Vadavathoor P.O., Vadavathoor, Kottayam Taluk, Kottayam, Pin-686 010, holder of Extract of School Admission Register with Admission No. 2911, date of Admission 22-5-1987, issued by Headmistress, N.S.S.H.S, Kothala and as Lekhamol in the Election Identity Card No. BRG1238542, dated 8-2-2011, issued by Electoral Registration Officer, Kottayam LA Constituency and as Lekha Mol in the PAN Card No. BKOPM8556Q, issued from Income Tax Department, Govt. of India and as Lekha in the Marriage Certificate dated 12-9-1996, issued from Sub Registrar Office, Pampady, in the Birth Certificate of my son Sudhan Bahadur Thapa with Registration No. 3583/97, date of Registration 18-9-1997, issued by Registrar of Births & Deaths, Thiruvalla Municipality, in the SSLC of my son Sudhan Bahadur Thapa with SSLC No. P 316537, Register No. 440148 of March 2014, in the Birth Certificate of my daughter Dhankumari Thapa with Registration No. 6096/02, date of Registration 22-10-2002, issued by Registrar of Births & Deaths, and Secretary Arpookara Grama Panchayat and also known as Lekha Devi Thapa in the Ration Card No. 1523160055 (Sl. No. 1), dated 31-1-2020, issued by Taluk Supply Officer, Kottayam, in the SSLC of my daughter Dhankumari Thapa with SSLC No. U 517085, Register No. 308805 of March 2019 is one and the same person. Hereafter I will be known by the name Lekha Devi Thapa only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Vadavathoor,
23-11-2020.

LEKHAMOL N. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Liny Varughese, Ettackattu House, Poovarany P.O, Meenachil Taluk, Kottayam, Pin-686 577, holder of Extract of School Admission Register with Admission No. 7652, date of Admission 31-5-1997, issued by Headmistress, C.M.S High School, Nedungadappally and as Laina Baiju in the Ration Card No. 1527095550 (Sl. No.1), dated 24-9-2019, issued by Taluk Supply Officer, Meenachil and as Laina Varghese in the Birth

Certificate of my son Jerom Baiju with Registration No. 1069/2005, date of Registration 8-6-2005, issued by Registrar of Births & Deaths, Municipal Office, Pala and as Mary (Laina) in the Marriage Certificate dated 19-2-2018, issued from St. Antony's Church, Meenachil and also known as Laina in the Extract of School Admission Register of my son Jerom Baiju with Admission No. 10786, date of Admission 31-5-2018, issued by Headmaster, St. Mary's H.S.S, Bharananganam is one and the same person. Hereafter I will be known by the name Laina Baiju only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Poovarany,
23-11-2020.

LINY VARUGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswathy. C. T, Chollammackal House, Nedumkunnam P. O., Changanacherry Taluk, Kottayam District, Pin-686 542, holder of S. S. L. C. No. M 368131 with Register No. 436586 of March 2012, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate with Register No. 47, dated 28-1-2020, issued from Voice of Jesus Ministry, Thozhukkal, Neyyattinkara, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Nedumkunnam,
12-3-2020.

ASWATHY. C. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anitha. T, Chollammackal House, Nedumkunnam P. O., Changanacherry Taluk, Kottayam District, Pin-686 542, holder of S. S. L. C. No. R 144474 with Register No. 546484 of March 2016, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate with Register No. 46, dated 28-1-2020, issued from Voice of Jesus Ministry, Thozhukkal, Neyyattinkara, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Nedumkunnam,
12-3-2020.

ANITHA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anjana. T, Chollammackal House, Nedumkunnam P. O., Changanacherry Taluk, Kottayam District, Pin-686 542, holder of S. S. L. C. No. S 262087 with Register No. 217510 of March 2017, have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate with Register No. 45, dated 28-1-2020, issued from Voice of Jesus Ministry, Thozhukkal, Neyyattinkara, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Nedumkunnam,
12-3-2020.

ANJANA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ralichen Peter, Kalathil House, Ponkunnam P.O., Kanjirappally Taluk, Kottayam, Pin-686 506, holder of SSLC Book No. C 351589 with Register No. 27066 of March 1990, Pre-Degree Marklist with Register No. 17479 of April 1992, issued from Mahatma Gandhi University, Kottayam, Degree of Bachelor of Science Certificate with Register No. 36365 of April 1995, issued from Mahatma Gandhi University, Kottayam, PAN Card No. ECLPP3617P, issued from Income Tax Department, Govt. of India, in the Birth Certificate of my son Tony Ralichen with Registration No. 1672/2003, date of Registration 22-12-2003, issued by Registrar of Births & Deaths, Kanjirappally Grama Panchayat, in the Secondary School Examination, 2020 Marks Statement cum Certificate of my son Tony Ralichen with S. No. SSE/2020/1476321, Roll No. 24124674, dated 15-7-2020, issued from Central Board of Secondary Education, Delhi, and as Ralichan Peter in the Driving Licence No. 34/388/2008, dated 22-1-2020, issued by A.L.A Kanjirappally and as Ralichan Peeter in the Election Identity Card No. HZQ1096742, dated 7-1-2011, issued by Electoral

Registration Officer, Kanjirappally LA Constituency and as Rarichen Peter in the Ration Card No. 1526003107 (S1. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally is one and the same person. Hereafter I will be known by the name Rarichen Peter only.

This change will come into effect in all records related to me.

Ponkunnam,
20-11-2020.

RALICHEN PETER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athulkrishna. M, Puthusseril House, Vengalloor P. O., Thodupuzha Taluk, Idukki, Pin-685 608, holder of Secondary School Examination (Session 2014-16) Grade Sheet cum Certificate of Performance with S. No. SSE/2016/1633287 with Roll No. 4313320, dated 28-5-2016, issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination, 2018 Marks Statement with S. No. SSCE/2018/0502761 with Roll No. 4818461, dated 26-5-2018, issued from Central Board of Secondary Education, Delhi, Election Identity Card No. UOD4380622, dated 24-1-2019, issued by Electoral Registration Officer, Thodupuzha LA Constituency, Birth Certificate with Registration No. 4271/2000, date of Registration 2-11-2000, issued by Health Inspector Gr.I & Registrar of Marriage, Birth & Death, Kothamangalam Municipality and also known as Vishnu in the Naval Records (Application for Post Retirement Death Insurance Extention Scheme 1982) of my father P V Manual with Service No. 170734-H, dated 20-6-2002, issued by Commanding Officer, Naval Maritime Academy Mumbai is one and the same person. Hereafter I will be known by the name Athulkrishna. M only.

This change will come into effect in all records related to me.

Manakad,
20-11-2020.

ATHULKRISHNA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abhai A D, Ayyampilly House, Karukutty P. O., Ernakulam District, Pin-683 576, holder of S.S.L.C. No. AF 141741 with Register No. 210570 of November 2013 issued from Board of Public Examinations, Kerala, Driving Licence No. 71/2775/02 date of issue 23-5-2002 issued by Asst. LA Irinjalakuda, PAN Card with Permanent Account No. CAMPD9609N issued from the Income Tax Department, Government of India, also known as Abhai in the Electoral Identity Card No. GVM1348556 dated 2-1-2001 issued by the Electoral Registration Officer, Ankamaly LA Constituency, known as Habeeb Rahman in the Birth Certificate with Registration No. 399/06 date of Registration 16-12-2006 issued by Registrar of Birth and Death Special Grade Secretary Trithala Grama Panchayat, of my minor son Nasarulla, in the Birth Certificate with Registration No. 235/2011 date of Registration 25-11-2011 issued by Registrar of Birth and Death Trithala Grama Panchayat, of my minor daughter Hiza Nasarin, in the Marriage Certificate Reg. No. 41/05 dated 14-3-2014 issued from Ihya-Ul- Islam Sunni Jama-Ath, Thiruvegappura, Palakkad, in the Ration Card No. 2054142821 (at Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer Tirur, is one and the same person. I have embraced Islam Religion from Christian Roman Catholic Community. Hereafter I will be a member of Islam Religion and will be known by the name Habeeb Rahman only.

This change will come into effect in all records related to me.

Karukutty,
11-11-2020.

ABHAI A D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Krishna Priya S S, Geethanjali, House No. 48/1163, Ponnuranni (E), Poothanapilly Road, Vyttila P.O., Ernakulam District, Pin-682 019, holder of Secondary School Examination Grade Sheet Cum Certificate of Performance S. No. SSE/2016 1620201 with Registration No. T615/06508/0030 and Roll No. 4300187 dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, Senior Secondary School Certificate of Performance S. No. SSC/2018 0498087 with Roll No. 4821859 dated 26-5-2018 issued from Central Board of Secondary Education, Birth Certificate with Registration No. 1164 date of Registration 24-4-2000 issued by Health Supervisor Corporation of Cochin, Electoral Identity Card No. TWH1493741 dated 7-4-2019 issued by the Electoral Registration Officer, Thrikkakara Assembly Constituency, Driving Licence No. 7/4780/2018 dated 5-6-2018 issued by Asst. L.A. Ernakulam, Certificates from Dakshina Bharat

Hindi Prachar Sabha, Madras (Regd. No. 2565, dated 29-10-2011, Certificate of Madhyama Examination, Regd. No. 1113, dated 19-10-2012), also known as Krishnapriya S S, in the Certificate of Life Insurance Corporation of India, Policy No. 311488204, dated 15-1-2020, Ration Card No. 1732077551 (at Sl. No. 3) dated 15-3-2017 issued by C.R.O. Ernakulam, R.C.Book Owner Sr. No.0143601 of Regn. No. KL07CS2349 date of Registration 26-6-2019 issued by Regional Transport Office, Ernakulam, Employment Identity Card No. 16/3026 dated 29-12-2016 issued from District Employment Exchange, Ernakulam, Certificates from Dakshina Bharat Hindi Prachar Sabha, Madras (Regd. No.1898, dated 10-5-2012, Certificate of Rashtrabhasha Examination, Regd. No. 21272, dated 14-9-2013, Certificate of Rashtrabhasha Vishard Poorvardh Examination), known as Krishnakripa S S in the Insurance Policy No. 1002043120P102668429, period of 20-6-2020 to 19-6-2021 of Vehicle No. KL-07-CS-2349 is one and same person. Hereafter I have changed my name as Krishnapriya S Santhosh.

This change will come into effect in all records related to me.

Ernakulam,
27-11-2020.

KRISHNA PRIYA S S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kathri T T, Cheriyaakramchery House, Priyadarsini Nagar, Konthuruthy, Thevara P.O., Ernakulam District, Pin-682 013, holder of S.S.L.C. Book No. 838854 with Register No. 48766 of September 1970 issued from Department of Education Kerala State, also known as Kathri Britto in the Electoral Identity Card No. NWK0562587 dated 9-1-2016 issued by the Electoral Registration Officer, Ernakulam Assembly Constituency, in the PAN Card with Permanent Account No. CJAPB6973J issued from the Income Tax Department, Government of India, in the Passport No. U4578267 date of issue 17-8-2020 issued by Deputy Passport Officer, Regional Passport Office, Kochi, in the Ration Card No. 1732090351 (at Sl. No.1) dated 6-7-2018 issued by C.R.O. Ernakulam, known as Cathrine Thodukayil in the Marriage Certificate Registration No. 26/1978 dated 20-3-2019 issued from St. Louis Church Mundamveli, Cochin, known as Catherine Britto in the Family Identity Card Serial No. B 1594 issued by Asst. Administrative Officer Navy Nagar Colaba, Bombay, of my Husband A.J.D Britto (Rank LEMP No. 57667) is one and the same person. Hereafter I will be known by the name Kathri Britto only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
11-11-2020.

KATHRI T T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijayan T, Thrikkayil House, Koothuparambu, Kandanad P.O., Ernakulam District, Pin-682 305, holder of Abstract of the School Admission Register with Admission No. 6197 date of Admission 10-6-1977 issued by Teacher-in-charge Govt. U. P. School, Kumaranalloor, also known as Vijayan in the Birth Certificate with Registration No. 2369/1990 date of Registration 16-8-1990 issued by Health Officer and Registrar of Birth and Death, Corporation of Cochin, of my daughter Deepa, known as Antony T in the S.S.L.C. F No. 207005 with Register No. 384554 of March 2006 issued from Board of Public Examinations, Kerala, of my daughter Deepa A, known as Antony Thevar in the Passport No. M6237347 date of issue 5-2-2015 issued by Assistant Passport Officer, Regional Passport Office Cochin, known as T Vijayan in the Ration Card No. 1734125223 (at Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer Kanayannur, is one and the same person. I have Embraced Christian-Religion from Hindu Paravan (Bharathar) Community. Hereafter I will be a member of Christian Religion and will be known by the name Antony T only and will sign accordingly.

This change will come into effect in all records related to me.

Kakkanad,
16-11-2020.

VIJAYAN T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chikku Shaji, Theverkattel House, Mekkadam P.O., Muvattupuzha, Ernakulam District, Pin-682 316, holder of S.S.L.C. No. H 209974 with Register No. 390576 of March 2008 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 141387 with Register No. 6146468 of March 2010 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Engineering Certificate Sl. No. MJ 600289 with Register No. 100111632012/RG of February 2018 issued by Vice-Chancellor, Anna University, Chennai, PAN Card with Permanent Account No. JEJPS2843F issued from the Income Tax Department, Government of India, Driving Licence No. 17/3059/2010 dated 8-7-2010 issued By Asst. LA Muvattupuzha, Electoral Identity Card No. SOF0358747 dated 10-1-2014 issued by the Electoral Registration Officer, Muvattupuzha LA Constituency, Passport No. M1506463 issued on 26-8-2014 issued by Regional Passport Officer, Regional Passport Office Cochin, in the Ration Card No. 1740008599 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Muvattupuzha, Birth Certificate (No Name Mentioned) with Registration No. 979 date of Registration 27-3-1992 issued from Kothamangalam Municipality, is one and the same person. Hereafter I have changed my name as Jeevan Shaji.

This change will come into effect in all records related to me.

Mekkadam,
11-11-2020.

CHIKKU SHAJI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rejeena R, Ajith Nivas, Karusseril House, Mekkad P. O., Nedumbassery, Ernakulam District, Pin-683 589, holder of S.S.L.C. No. F 541750 with Register No. 524220 of March 2006 issued from Board of Public Examinations, Kerala, Birth Certificate with Registration No. 9086/1990 date of Registration 1-9-1990 issued by Registrar of Births and Deaths, Kollam Corporation, Marriage Certificate No. 03/2019 dated 16th day of March 2019 issued by Marriage Officer Ernakulam, also known as Rejeena in the Ration Card No. 1207093885 (at Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer Kollam, is one and the same person. I have embraced Hinduism from Islam Muslim Community. Hereafter I will be a member of Hindu Religion and have changed my name as Devika Ajith consequent on my marriage.

This change will come into effect in all records related to me.

Nedumbassery,
19-11-2020.

REJEENA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Paul George Nedunthallil, Nedunthallil House, Bye Pass Road, Kothamangalam P.O., Ernakulam District, Pin-686 691, holder of Secondary School Examination Grade Sheet Cum Certificate of Performance S No. SSE/2014 0992179 with Registration No. M114/07275/0142 and Roll No. 4168410 dated 19-5-2014 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination Certificate S.No.SSCE/2016/0907544 with Roll No. 4806383 dated 21-5-2016 issued from Central Board of Secondary Education, Delhi, also known as Paul George Nedunthallil in the Birth Certificate with Registration No. 231/1998 date of Registration 19-1-1998 issued by Health Inspector Registrar of Births and Deaths, Thiruvalla Municipality, in the Passport No. T9576973 date of issue 27-9-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, known as Paul George in the Driving Licence No. 44/2191/2016 dated 16-6-2016 issued by Asst. LA Kothamangalam, in the Electoral Identity Card No. IAD9335571 dated 9-12-2019 issued by the Electoral Registration Officer, Kothamangalam Assembly Constituency, in the Ration Card No. 1739010774 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kothamangalam, is one and the same person. Hereafter I will be known by the name Paul George Nedunthallil only.

This change will come into effect in all records related to me.

Ernakulam.
18-11-2020.

PAUL GEORGE NEDUNTHALLIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajo Joseph. M, Mangan House, Kanjany P.O., Thrissur Taluk, Thrissur District, Pin-680 612, have changed the name of my minor son Braiden Ajo, holder of Birth Certificate with Registration No. DU/N/8095/2015 issued on 15-6-2015 by the Director of Preventive Medicine, Ministry of Health, Dubai, United Arab Emirates as Braiden Ajo Mangan.

This change will come into effect in all records related to him.

Kanjani,
23-11-2020.

AJO JOSEPH. M

NOTIFICATION

I, Suresh.C.C, Chellary House, Thangaloor P.O., Thrissur Taluk, Thrissur District, Pin-680 596, do hereby notify for the information of all concerned authorities and the public that my minor son Surya Dev. C. S, holder of Birth Certificate with Registration No. 2503/2C/2003 date of Registration 22-4-2003 issued by the Registrar of Birth & Death, Thrissur Corporation, in the Extract of School Admission Register with Admission No. 18836 date of Admission 30-5-2019 issued by the Headmaster, Vivekodayam Boys H.S.S. Thrissur and also known as Suryadev in the Ration Card No.1841034929 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed his name as Jathavedan. S.

This change will come into effect in all records related to him.

Thangaloor,
20-11-2020.

SURESH. C. C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sujala. N. S. Achuparambil House, Peringottukara P. O., Thrissur Taluk, Thrissur District, Pin-680 565, holder of S.S.L.C. Book No. A 338672 with Register No. 51492 of March 1973, in the Marriage Certificate No.7085/2018 with Registration No. 9/2019 date of Registration 16-1-2019 issued by the Registrar of Marriage, Perinjalam Grama Panchayat, also known as Sujala in the Election Identity Card No. KL/09/057/483469 issued on 8-1-1998 by the Electoral Registration Officer, for Cherpu Constituency, as Sujala Valsalan in the Indian Passport No. R3526582 issued

on 25-8-2017 by the Regional Passport Officer, Cochin, as Sujalavalsalan in the Ration Card No.1841125500 (at Serial No.1) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Sujala Valsalan (C R Ambika) in the Special Pension Forms with PEN/600/SP/Court Case/180125 dated 15 May 2019 issued by the Captian, Sr. Staff Officer (Pension), For Logistics Officer-in-Charge, Naval Pension Office, C/O NS Tanaji, Mankhurd, Mumbai, of her husband A. R. Valsalan, is one and the same person. Hereafter I will be known by the name Sujala Valsalan only.

This change will come into effect in all records related to me.

Peringottukara,
19-11-2020.

SUJALA. N.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Swarnamani. K. K, Kodavam Parambil House, Ponnore, Edakkalathur, Tholur P. O., Thrissur Taluk, Thrissur District, Pin-680 552, holder of S.S.L.C. Duplicate Book No. C 33029 with Register No. 180435 of March 1974, also known as Svarnamani in the Election Identity Card No. KL/08/043/231451 issued on 6-1-1999 by the Electoral Registration Officer, For Thrithala Constituency, as Swarnamani in the Ration Card No. 1841253312 (at Serial No. 1) issued on 29-6-2019 by the Taluk Supply Officer, Thrissur, in the Birth Certificate with Registration No. 339/86 date of Registration 15-4-1986 issued by the Sub Registrar of Births & Deaths, Kadavallur Panchayat, of my daughter Nithya, as Swarnam. K. K in the S.S.L.C. No. B 184748 with Register No. 396258 of March 2001, of my daughter Nithya.C, as Swarnam Nadarajan in the Marriage Certificate No. 191/2013 with Registration No.12/2013 date of Registration 23-1-2013 issued by the Local Registrar, Adat Grama Panchayat, of my daughter Nithya C, as Swarnam Kodavamparambil Kumaran in the Indian Passport No. K9076504 issued on 27-2-2013 by Superintendent, Passport Office, Malappuram, of my daughter Anu Nithya and as Swarnam in the Baptism Certificate No. 229/2010 dated 21-12-2010 issued by the Parish Priest, Our Lady of Good Voyage Church, Vizhinjam, Thiruvananthapuram, Archdiocese of Trivandrum (Latin), of my daughter Alphonsa, is one and the same person. Hereafter I will be known by the name Swarnamani. K. K only.

This change will come into effect in all records related to me.

Tholur,
24-11-2020.

SWARNAMANI. K. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public Ajish P A, Pallathuparambil House, Koottala P. O., Thrissur Taluk, Thrissur District, Pin-680 652, holder of Extract of School Admission Register with Admission No. 5685 date of Admission 28-5-1987 issued by the Headmistress, M.P.S. Mudicode, in the Driving Licence No. 8/9169/2001 dated 5-3-2019 issued by the Asst. LA, Thrissur and also known as Mohanan in Ration Card No. 1841154819 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and in the Election Identity Card No. KL/09/059/213202 issued on dated 26-11-1997 by the Electoral Registration Officer, Ollur Constituency is one and the same person. Hereafter I have changed my name as Mohanan. P. A only.

This change will come into effect in all records related to me.

Koottala,
18-11-2020.

AJISH P A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pratheepkumar. K. K, Kottilikkal House, Veluthur P. O., Thrissur Taluk, Thrissur District, Pin-680 012, holder of S.S.L.C. Book No. 911624 with Register No. 121219 of March 1980, also known as Pratheep Kumar. K. K in the Diploma in Printing Technology-Letter Press Certificate Serial No. 8234 with Register No. 4947 of November 1983 dated 14-3-1984 issued by the Deputy Controller of Technical Examinations (Kerala), in the Driving Licence No. 8/7966/1999 dated 29-3-2019 issued by the ALA, Thrissur, as Kottilikkal Krishnankutty Pratheepkumar in the PAN Card No. AJHPP7710Q issued by the Income Tax Department, Government of India, as Pratheepkumar in the Birth Certificate with Registration No. 54/98 date of Registration 14-1-1998 issued by the Registrar of Births & Deaths & Special Grade Secretary, Wadakkanchery Grama Panchayat, of my son K. P. Pravineesh Krishna in the Election Identity Card No. KL/09/064/417788 issued on 5-8-1998 by the Electoral Registration Officer, For Manalur Constituency, in the Birth Certificate with Registration No. 762/99 date of Registration 1-6-1999 issued by the Registrar of Births & Deaths & Special Grade Secretary,

Wadakkanchery Grama Panchayat, Thrissur District of my daughter Pratyusha as Pratheepkumar. K. K in the S.S.L.C. No. N 147900 with Register No. 311877 of March 2013, of my son Pravineesh Krishna. K. P in the Election Identity Card No. SFQ0678847 issued on 17-1-2016 by the Electoral Registration Officer, 64 Manalur Constituency, of my son Pravineesh Krishna. K. P, in the Driving Licence No. 8/10677/2016 dated 20-8-2016 issued by the Asst. L A, Thrissur, of my son Pravineesh Krishna. K. P as Pratheep Kumar K. K in the S.S.L.C. No. Q 162898 with Register No. 328695 of March 2015, of my daughter Pratyusha. K. P, in the Driving Licence No. 8/8821/2017 dated 18-7-2017 issued by the Asst. L A, Thrissur, of my daughter Pratyusha. K. P, in the Election Identity Card No. SFQ0817858 issued on 14-9-2018 by the Electoral Registration Officer, 64 Manalur Constituency, of my daughter Pratyusha. K. P, in the Certificate ID: 92283#1#6 dated 12-12-2018 issued by the Under Secretary (Departmental Tests), Kerala Public Service Commission and as K. K. Pratheepkumar in the Ration Card No. 1841197358 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur is one and the same person. Hereafter I will be known by the name Pratheep Kumar. K. K only.

This change will come into effect in all records related to me.

Veluthur,
5-12-2020.

PRATHEEPKUMAR. K. K

NOTIFICATION

I, Ginesh. K. G Kunnathuparambil House, Vellani P. O., Mukundapuram Taluk, Thrissur District, Pin-680 701, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the Extract of School Admission Register with Admission No. 3821 date of Admission 18-5-1981 issued by the Headmistress, High School, Karalam, as Hindu-Kollan is corrected as Hindu-Tholkollan vide Community Certificate No. C3-8298/2020/K.Dis. dated 3-11-2020 issued by the Tahsildar, Mukundapuram.

This correction will come into effect in all records related to me.

Vellani,
23-11-2020.

GINESH. K. G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manoj. P. M, Pulikkal House, Chelakkara, Thonoorkara P. O., Thalappilly Taluk, Thrissur District, Pin-680 586, holder of S.S.L.C. No. I 599069 with Register No. 315777 of March 2009, in the Higher Secondary Examination Certificate No. HSE 782573 with Register No. 7177019 of March 2011 dated 20-5-2011 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Driving Licence No. 48/778/2013 dated 22-2-2013 issued by the Asst. LA, Wadakkancherry, in the PAN Card No. FBSPM4830G issued by the Income Tax Department, Government of India, also known as Manoj in the Election Identity Card No. ALK0155754 issued on 9-12-2019 by the Electoral Registration Officer, 61 Chelakkara Constituency and as Manu in the Ration Card No. 1842075582 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thalappilly, is one and the same person. Hereafter I have changed my name as Manu. P. M.

This change will come into effect in all records related to me.

Thonoorkara,
19-11-2020

MANOJ. P. M

NOTIFICATION

I, Anumol. S, TRK House, Nellikkad, Kodumbu P. O., Palakkad Taluk, Palakkad-678 551, do hereby notify for the information of all concerned authorities and the public that my community which is wrongly entered in my SSLC Certificate A No. 165417 with Register No. 338906 of March 2001 as Hindu-Pulayan is corrected as Hindu-Cheruman vide Certificate No. C1-2020/218172/9/500 dated 2-11-2020 issued by the Tahsildar, Palakkad Taluk.

This correction will come into effect in all records related to me.

Kodumbu,
4-11-2020

ANUMOL. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prema. P., Parakkottil House, Pandikkad Post, Ernad Taluk, Malappuram District, Pin-676 521, holder of S.S.L.C. Book No. D 384671, with Register No. 100855, of March 1983, also known as Prema in the Electoral Identity Card No. HMP2415834, dated 20-2-2008, issued by the Electoral Registration Officer, Wandoor LA Constituency, in the Ration Card No. 2051211079 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, and in the PAN Card with Permanent Account No. ECWPP6488M issued from the Income Tax Department, Government of India, and as Parakkot Prema in the Passport No. R 5026351, date of issue 13-11-2017, issued from the Passport Office, Malappuram, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community vide Discharge Certificate No. 6699, dated 16-12-2017, issued by the Therbiyathul Islam Sabha Mukhadar, Calicut, with a new name Kadheeja. Hereafter I will be a member of Islam Religion and will be known by the name Kadheeja only and will sign accordingly.

This change will come into effect in all records related to me.

Pandikkad,
4-11-2020.

PREMA. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Komalavally. P., 'Swapnam', Nelliparambu, Karuvambram Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of S.S.L.C. Book No. 652152, with Register No. 127739, of March 1968, also known as Komalraj in the Ration Card No. 2051003916 (Sl. No.1), issued by the Taluk Supply Officer, Ernad, Manjeri, as Komalraj. P. in the PAN Card with Permanent Account No. FEUPK8510L, issued from the Income Tax Department, Government of India, and as Pattath Komal Raj in the Passport No. N 7526066, date of issue 18-2-2016, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Komalraj. P. only.

This change will come into effect in all records related to me.

Karuvambram,
4-11-2020.

KOMALAVALLY. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sainudheen Chakkingal, Thurakkal House, Kanhikkuzhingara, Klari Post, Tirur Taluk, Malappuram District, Pin-676 501, holder of School Admission Register Extract No. 2108, date of Admission 2-6-1982, of A.M.L.P. School, Klari, also known as Sainudheen.C. in the Driving Licence No. 55/3787/1995, dated 12-8-2015, issued by the Assistant Licensing Authority, Thirur, and in the PAN Card with Permanent Account No. BOBPC6220G, issued from the Income Tax Department, Government of India, as Sainudheen in the Electoral Identity Card No. DWV1866813, dated 3-10-2002, issued by the Electoral Registration Officer, Tanur LA Constituency, in the Birth Certificate with Registration No. 1633, date of Registration 7-4-1999, issued by the Sub Registrar of Births and Deaths, Tirur Municipality, of my daughter Safvanath.T., and in the Birth Certificate with Registration No. 713/2008, date of Registration 3-6-2008 issued by the Secretary and Registrar of Birth and Death, Kottakkal Grama Panchayath, of my minor son Muhammad Shafi.C., as Sainudhin in the Ration Card No. 2054039908, (Sl. No. 6), issued by the Taluk Supply Officer, Tirur as Sainudheen.C.K. in the S.S.L.C. No. Q 345082, with Register No. 435502, of March 2015 of my daughter Safvanath.T. and as C.K.Sainudheen in the Birth Certificate with Registration No. 3839/2014, date of Registration 18-7-2014 issued by the Sub Registrar of Births and Deaths, Municipal Office, Kottakkal, of my another minor son Mohammed Sinan Chakungal, is one and the same person. Hereafter I have changed my name as Sainudheen Thurakkal.

This change will come into effect in all records related to me.

Klari,
5-11-2020.

SAINUDHEEN CHAKKINGAL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hairulla.C., Chukkupara House, Elankavu, Vilayil Post, Kondotty Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. No. K-234347, with Register No. 222950, of March 2010, Driving Licence No. 10/12887/2013, dated 23-9-2016, issued by the Assistant Licensing Authority, Malappuram, Birth Certificate with Registration No. 385/1992, date of Registration 17-6-1992, issued by the Registrar of Births

and Deaths, Kuzhimanna Grama Panchayat, Marriage Certificate No. 5592/2016, dated 25-11-2016, with Registration No. 367/2016, issued by the Registrar of Marriages (Common), Pulpatta Grama Panchayath, and mentioned in the Birth Certificate with Registration No. 19949/2017, date of Registration 7-7-2017, issued by the Registrar of Births and Deaths, Kozhikode Corporation, of my minor daughter Ayisha Jawna. C., also known as Hairulla in the Electoral Identity Card No. ZXU0210120, dated 12-01-2011, issued by the Electoral Registration Officer, Kondotty LA Constituency, and in the Ration Card No. 2077036045 (Sl. No. 3), issued by the Taluk Supply Officer, Kondotty, as Hairulla Othayamangalath in the PAN Card with Permanent Account No. AEKPO6752K, issued from the Income Tax Department, Government of India, as Hairulla Odayamangalath in the Birth Certificate with Registration No. 2029/2019, date of Registration 17-12-2019, issued by the Registrar of Births and Deaths, Kuzhimanna Grama Panchayat, of my minor son Muhammed Fadi Odayamangalath, and as Chukkupara Hairulla in the Passport No. K 9082258, date of issue 7-3-2013, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Hairulla Othayamangalath only.

This change will come into effect in all records related to me.

Vilayil,
4-11-2020.

HAIRULLA.C.

NOTIFICATION

I, Sajin. T., Thondiyil House, Arakkuparamba Post, Perinthalmanna Taluk, Malappuram District, Pin- 679 341, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. L 352655, with Register No. 409811 of March 2011 as Hindu-Thandan is corrected as Hindu-Thiyya vide Community Certificate No. C2-182/20, dated 4-11-2020, issued by the Tahsildar, Perinthalmanna.

This correction will come into effect in all records related to me.

Arakkuparamba,
5-11-2020.

SAJIN. T.

NOTIFICATON

It is hereby notified for the information of all authorities concerned and the public that I, Ramani Radha Krishnan, Sreevalsom, Vythiri, Wayanad 673 576, now working as Junior Manager (PA) in KINFRA Techno Industrial Park, Calicut University P. O., Kakkanchery, Malappuram, holder of SSC from Maharashtra State Board of Secondary & Higher Secondary Education Certificate Serial No. 117232 with Seat No. 1334958, dated 1-12-1981, entered as Ramany in the Birth Certificate with Registration No. 101 and date of Registration as 5-1-1966, issued by the Registrar of Births and Deaths, Vythiri Grama Panchayath, known as Ramani Radhakrishnan in BA Certificate No. 29/01627/83 dated 20-2-1988 issued by the University of Mumbai and as Ramani in Election ID Card No. FZQ1364041 dated 15-4-2008 issued by the Electoral Registration Officer, Kalpetta LA Constituency and Ration Card No. 2262068307, issued on 15-3-2017 by the Taluk Supply Officer, Vythiri Taluk, and as Ramani Govindarajan in the Service Certificate dated 10-11-2020 issued by Managing Director, KINFRA, in the PAN No. AEJPG3995F issued by the Income Tax Department, Government of India, in the Passport No. L2651466 dated 1-7-2013 issued by the Assistant, Passport Office, Kozhikode, in the Passport No. J9636965 dated 12-9-2011 issued by the Assistant, Passport Office, Kozhikode, of my son Arun Govindarajan, in the Passport No. K1514032 dated 24-1-2012 issued by the Superintendent, Passport Office, Kozhikode, of my son Anil Govindraj, in the PGDHRM Certificate No. 45476, Enrolment No. 010543558 issued on 30-9-2005 by the Vice Chancellor, IGNOU, New Delhi, also known as Ramani Raj in Driving License No. 11/107287/1988 dated 19-12-2015 issued by LA, Wayanad, is one and same person.

Hereafter I have changed my name as Ramani Radhakrishnan and will sign accordingly.

RAMANI RADHA KRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajan A. (Aramban), Poozhivil House, P. O. Narath, Kannur District, Pin-670 601, have changed the name of my minor daughter Annya Rajan, holder of Extract of School Admission Register with Admission No. 8297, date of Admission 30-5-2014 issued by the Headmistress, Ramaguru U. P. School, Chirakkal, Kannur, Birth Certificate with Registration No. 3508, date of Registration 5th January 2008 issued by the Registrar of Births & Deaths, Cantonment Board, Cannanore as Anaya Rajan.

This change will come into effect in all records related to her.

Kannur,
9-11-2020.

RAJAN A. (ARAMBAN)

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muneera N.M., Niju Nivas, Vellappara, Attadappa P. O., Kannur District, Pin-670 006, holder of S.S.L.C. Book No. K 051927 with Register No. 452777 of March 2000, also known as Niju in the Ration Card No. 2366200799 (Sl. No. 1) dated 23-10-2019 issued by the Taluk Supply Officer, Kannur is one and the same person. Hereafter I will be known by the name Niju only and will sign accordingly.

This change will come into effect in all records related to me.

Vellappara,
5-11-2020.

MUNEERA N. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bijeesh. K. C, Kundan Chalil, Kaivelikkal, Puthur. P. O., Kannur District, Pin-670 692, holder of SSLC Book No. I 050840 with Register No. 176172, of March 1996, also known as Bijesh. K. C in the Election Identity Card No. DBK 1122191 dated 20-9-2015 issued by the Electoral Registration Officer, Kuthuparamba Assembly Constituency as Bijesh in the Ration Card No. 2367102536 dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery is one and the same person. Hereafter I have changed my name as K. C. Vishnu and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,
5-11-2020.

BIJEESH K. C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju B., Krishna, Olavilam P. O., Kannur District, Pin-673 313, have changed the name of my minor daughter Bala B. holder of Extract of School Admission Register with Admission No. 25731, date of Admission 25-5-2015 issued by the Headmistress, Ramavilasam Higher Secondary School, Chokli, Birth Certificate with Registration No. 10/II/2005 date of Registration 3-1-2005 issued by the Registrar of Births and Deaths, Health Inspector Gr.I, Thalassery Municipality as Sreebala B.

This change will come into effect in all records related to her.

Olavilam,
9-11-2020.

BIJU B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asra Farheen K. J., Nass, Chirakkara P. O., Thalassery, Kannur District, Pin-670 104, have changed the name of my minor son Aman Abdulla K. J., holder of Abstract of School Admission Register with Admission No. 21501, date of Admission 23-5-2018 issued by the Headmaster, St. Joseph's Higher Secondary School, Thalassery, in the Birth Certificate with Registration No. 3587/2006, date of Registration 26-4-2006, issued by the Registrar of Births and Deaths, Health Inspector Grade 1, Thalassery Municipality, as Aman Abdulla.

It is further notified that I have changed the name of my minor daughter Hessa Fathima K. J. holder of Abstract of School Admission Register with Admission No. 21019, date of Admission 10-5-2019 issued by the Headmistress, Sacred Heart Girls H.S.S. Thalassery, Birth Certificate with Registration No. 7266/2009, date of Registration 17-7-2009, issued by the Registrar of Births and Deaths, Health Inspector Grade 1, Thalassery Municipality as Hessa Fathima.

The above changes will come into effect in all records related to them.

6-11-2020.

ASRA FARHEEN K. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anas, M. V. House, Therur Palayode, Elampara P. O., Kannur District, Pin-670 595, holder of S.S.L.C. No. P 542552 with Register No. 142972 of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/423066 with Register No. 3431123 dated 10-5-2016 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, in the Ration Card No. 2367216866 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, also known as Anas P.T.P. in the Driving Licence No. 58/13985/2016 dated 23-8-2016 issued by the Asst.LA, Thalassery, Election Identity Card No. XKX0893214 dated 27-4-2017 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, Birth Certificate with Registration No.1573/1998, date of Registration 15-7-1998 issued by the Registrar of Births and Deaths, Mattannur Municipality, is one and the same person. Hereafter I will be known by the name Anas P. T. P. only.

This change will come into effect in all records related to me.

Therur Palayode,
9-11-2020.

ANAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thambai V., Padinhare Veedu, Karivellur P. O., Onakkunnu, Kannur District, Pin-670 521, holder of Extract of School Admission Register with Admission No. 444, date of Admission 4-6-1973, issued by the Headmistress, G.L.P.S. Chalingal, P. O. Haripuram, Ration Card No. 2365013183 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba, and as Thambayi V. in the Duplicate S.S.L.C. No. D 556682 with Register No. 307242 of March 2004 of my son Pradeep V., in the S.S.L.C. D No. 326360 with Register No. 307245 of March 2004 of my another son Prajith V., as Thampayi in the Election Identity Card No. KL/01/005/549240 dated 13-1-1999 issued by the Electoral Registration Officer, Trikarapur Constituency, is one and the same person. Hereafter I have changed my name as Shyamala V.

This change will come into effect in all records related to me.

Karivellur,
4-11-2020.

THAMBAI V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Mathew, Churanolil House, Karippal P. O., Perumpadavu, Kannur District, Pin-670 581, holder of S.S.L.C. No. J 221218 with Register No. 517567 of March 2009, Higher Secondary Examination Certificate No. HSE 956048 with Register No.7355786 dated 20-5-2011 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Diploma in General Nursing and Midwifery Certificate with Reg. No. KL01201502065, 0004816 dated 20-6-2015 issued by the Registrar, Kerala Nurses and Midwives Council, Registration Certificate No. 0251728 dated 25-8-2020 issued by the Registrar, Kerala Nurses and Midwives Council, Red Cross Road, Thiruvananthapuram, Birth Certificate with Registration No. 517/1993, date of Registration 14-6-1993, issued by the Health Inspector Grade I & Registrar of Births & Deaths, Kuthuparamba Municipality, PAN Card No. EGSPM2844E issued from Income Tax Department, Govt. of India, Life Membership Card with TNAI No. 267943/LMT in The Trained Nurses' Association of India, Ration Card No. 2365021010 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba have changed my name as Neethu Mathew and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,
2-11-2020.

MARY MATHEW